The Meeting ended with recommendations in three major areas: "Development of early warning system for disease outbreak Improvement in performance of grass root health workers by in-service training, Provision of administrative and financial support at the field level."

Copies of contingency plan have been sent to States and Union Territories, Nodal Officers have been identified. Mechanism to start training programme for Health Sector Contingency Plan has also been worked out.

[English]

## Malaria Control

\*283. SHRI D. VENKATESWARA RAO : SHRI SULTAN SALAHUDDIN OWAISI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the U.S. experts on Malaria visited India to develop research projects:
  - (b) if so, the main features of the new projects:
- (c) to what extent visit of the U.S. experts has helped the situation of Malaria in the country:
- (d) whether the fresh outbreak of malaria in the country has been controlled; and
  - (e) if not, the reason therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) The Indian Council of Medical Research and the Directorate of Malaria Eradication had reported that there is no research project on malaria control under development with the United States.

- (b) and (c). Do not arise.
- (d) The outbreaks of Malaria in early 1995 has been controlled.
  - (e) Does not arise.

## BHEL

\*284. SHRI S.M. LALJAN BASHA:

PROF. UMMAREDDY VENKATESWARLU:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether BHEL has made an offer to put up power plants at Rs. 2.75 crores per MW against the private power projects cost of Rs. 4 crores per MW;
  - (b) the details of BHEL's offer;
- (c) whether the Government have taken any steps to convene a meeting of all concerned departments to encourage BHEL in this regard;

- (d) if so, the steps taken to push BHEL's offer:
- (e) whether the Government have discouraged BHEL from setting up its own power plants; and
  - (f) if so, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN): (a) and (b). In February, 94, BHEL had indicated that the cost of setting up Coal based power plant on turnkey basis (within the boundary wall of power plant) varied between R. 2.5 crores and Rs. 2.75 crores per MW with BHEL equipment. This excludes cost of development, interest during construction and inflation.

In response to customer enquiries, BHEL has been making offers on the above lines as part of its ongoing commercial activity.

- (c) and (d). Department of Heavy Industry has taken up the matter with the Ministry of Power.
  - (e) No. Sir.
  - (f) Does not arise.

## Ceiling on Agricultural Holdings

\*285. SHRI J. CHOKKA RAO:

## SHRIMATI GEETA MUKHERJEE:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government are contemplating to impose further ceilings on agricultural holdings;
  - (b) if so, the details thereof;
- (c) the steps taken/proposed to be taken against benami agricultural holdings;
- (d) whether some State Governments have also proposed to raise the ceilings on agricultural holdings; and
- (e) if so, the details thereof and Union Government's reaction thereto?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (DR. JAGANNATH MISHRA): (a) No. Sir.

- (b) The question does not arise.
- (c) The States have been advised that a survey in respect of Benami transactions should be carried out.
- (d) According to information available with the Ministry no State Government has proposed to raise the ceiling on land holdings. However, the Governments of Maharashtra and West Bengal have sought to introduce some exemptions to the land ceniling provisions of their respective land reforms Act.